

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**

**MEMORANDUM OF APPLICATION**

(Under Section 18(1) read with Sections 14 and 15 of NGT Act 2010)

**Original Application No. 104 OF 2022 (SZ)**

IN THE MATTER OF :

**GIRISH.N.P**

...Applicant

VERSUS

**The State of Karnataka & Ors.**

...Respondent(s)

**MEMO FILED BY THE APPLICANT  
(ENCROACHMENT OF LAKES AND IT'S BUFFER ZONE)**

1. The respondent authorities have failed to remove the encroachment in the concerned lakes. The encroachment details as per official records available on <https://www.landrecords.karnataka.gov.in/> are listed below:

Sl. No.	Lake Name	Survey No.	Total Area	Encroached Area
1	Nagarakere	Rojipura Sy. No.53, 49	176 Acres 5 Gunta	11 Acres 16.5 Gunta
		Siddenayakanahalli Sy No. 6		
		Kasbhag Sy No.16		
		Thigalebhagaythi Sy No. 62		
		Muttur Sy No. 56, 61,62,		
2	Chikkatumkur Lake (Majarahosahalli Lake)	Chikkatumkur Sy No. 28	113 Acres 31 Gunta	8 Acres 31.5 Gunta
		Majarahosahalli Sy. No. 35		
		Veerapura Sy. No. 4		
3	Veerapura Lake	Veerapura Sy. No. 76	11 Acres 12 Gunta	13.25 Gunta
4	Doddatumkur Lake	Sy. No. 40, 232	312 Acres 33 Gunta	35 Acres

*Girish.N.P*

2. I submit that this Hon'ble Tribunal in its Order dated 27/09/2023 directed as follows:

*“Let the further report be filed by the Deputy Commissioner - Bangalore Rural after making a **detailed study** of all the lakes involved in this application, the construction of the UGSS, the acquisition of land, and **any other issue** that may arise in this regard.*

To which the Deputy Commissioner filed report on 07/11/2023. One of the relevant paragraph is reproduced below -

*“24. It is humbly submitted that, once the issue of sewage is resolved, restoration and rejuvenation works and creation of green belts and **buffer zone** will be immediately undertaken by the respondent authorities having jurisdiction over the said lakes.”*

I submit that the respondent authorities could act parallelly by removing the encroachment in said lakes, rajakaluves and it's buffer zone until the proposed STP is established. However, they have not acted yet to remove the industry, houses, layouts, commercial establishments, petrol pump etc., situated within the said lakes, rajakaluves and it's buffer zones.

The Lake Survey Records, Google Earth Imagery & few photographs showing the encroachment in said lakes, rajakaluves and it's buffer zone of the said lakes are annexed as **Annexure 1**.

Additionally, to ensure proper inflow to the lakes the respondent authorities have to take a comprehensive action plan by removing encroachment in rajakaluves and it's buffer zones throughout it's catchment area.

**It is therefore prayed that this Hon'ble Tribunal be pleased to issue orders as necessary in the facts and circumstances of the case and thus render justice.**



APPLICANT

Date : 13/07/2024

Place : Doddaballapur, Bengaluru Rural

# ANNEXURE 1

ಸವನ ಸಮಿತಿಯ ಸೂಚನೆಯಂತೆ ಮತ್ತು ಅಧಿನಿಯಮ, 2003ರ ಅಡಿಯಲ್ಲಿ ಸೂಚಿಸಿದ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು ಭೂದಾಖಲೆಗಳ

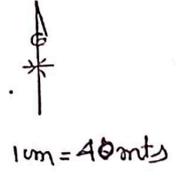
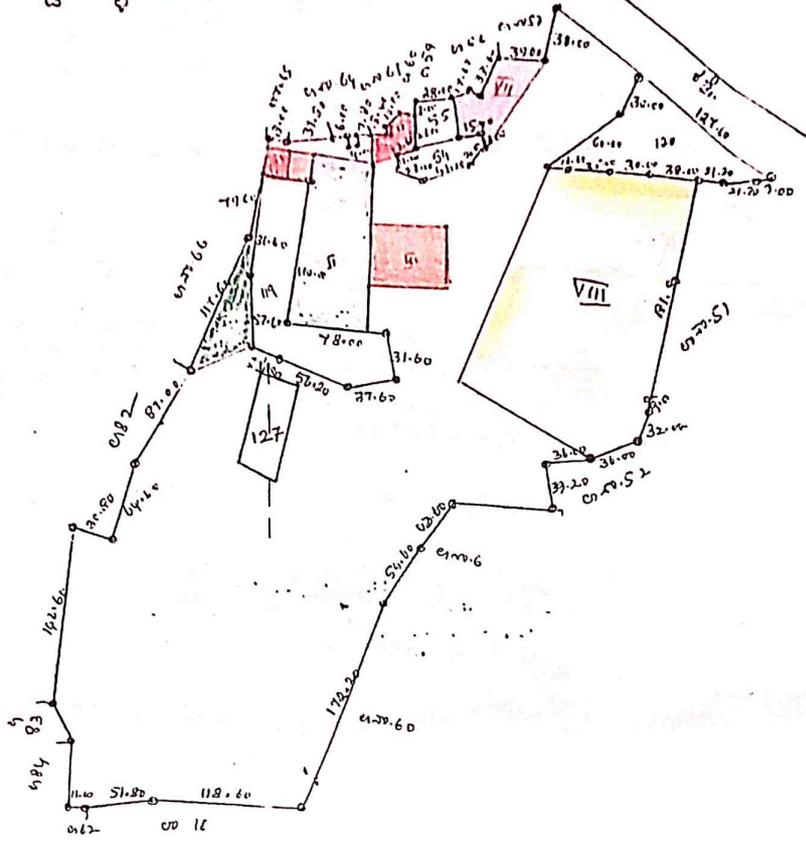
ಇಲಾಖೆರವರ ಆದೇಶ ಸಂಖ್ಯೆ SSLR/TNL/ಕೆ ಅಳತೆ/001/2015-16 ರಂತೆ ರಿ.ಸ.ನಂ. 53 ರ

ಕೆರೆ/ಕಟ್ಟೆಬಾಬ್ಬು ಅಳತೆಯಿಂದ ತಯಾರಿಸಿದ ನಕ್ಷೆ

ತಾಲ್ಲೂಕ್ : ನೊಡ್ಡಬಳ್ಳಾಪುರ ,

ಹೋಬಳಿ : ಕೆ.ಸಿ.ಬಿ

ಗ್ರಾಮ : ಶೋಲಾಪುರ



1. ಆಕಾರಬಂದಿನಂತೆ ರಿ.ಸ.ನಂ. 53 ರ ವಿಸ್ತೀರ್ಣ 39 ಎಕರೆ 22 ಗುಂಟೆ ಇರುತ್ತದೆ, ಪಪನೆಯಂತೆ ಹಸರು ಕೆರೆ ಲೆಕ್ಕ
2. ಆಕಾರಬಂದಿನಂತೆ ಹಾಗೂ ಪಪನೆಯಂತೆ ರಿ.ಸ.ನಂ. 53 ರ ಕಲಂ 3 & 9 ರ ವಿಸ್ತೀರ್ಣ ತಾಳೆ ಇದೆ/ಇಲ್ಲ
3. ಅಳತೆಯಂತೆ ಮತ್ತು ಬಾಬ್ಬು ವಿವರ :-

	ಎಕರೆ	ಗುಂಟೆ
ಆಕಾರಬಂದಿನಂತೆ ಸ.ನಂ.ನ ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	39	22
ಒಟ್ಟು ಮತ್ತುವರಿವಿಸ್ತೀರ್ಣ	9	03
ಅಳತೆಯಂತೆ ಸ.ನಂ.ನ ಬಾಕಿ ವಿಸ್ತೀರ್ಣ	30	19

ಬ್ಲಾಕ್.ಸಂ	ಮತ್ತುವರಿದಾರರ ಹೆಸರು	ಮತ್ತುವರಿದಾರರು ಲಾಗು ಸ.ನಂ.ನಿಂದ ಮಳವರಿದಾರರು/ ಇಲ್ಲ	ಮತ್ತುವರಿ ವಿಸ್ತೀರ್ಣ ಎಕರೆ-ಗುಂಟೆ	ಮತ್ತುವರಿ ಸ್ವರೂಪ ಕೃಷಿ/ವಾಣಿಜ್ಯ/ಬೀಟು	ಕೃಷಿ ಮತ್ತುವರಿಯಾಗಿದ್ದಲ್ಲಿ ಬೆಳೆದ ಬೆಳೆ	ಷರಾ
I	ಸು.ಕಾಸಿ	-	0-30	ಕೃಷಿ	-	
II	ಕುಲಕರ್ಣಿ ಕೊಂ ಆಗಲಮಠ	-	1-25	ಕೃಷಿ	-	
III	ಕು.ಕಾಸಿ	-	0-30	-	-	
IV	ಮಾಣಿ ಜಿಲ್ಲೆ	-	0-04	ಕೃಷಿ	-	

'True Copy'  
Gmich.NT

V	ವೋಟಿಂಗ್ ಪಟ್ಟಿ	ಪಟ್ಟಿ	0-04	24/9	-	
VI	ಶಾಖೆಯು	ಪಟ್ಟಿ	0-10	24/9	-	
VII	ಸಿ.ಸಿಂ. 55 ಮತ್ತು 56 ರ ಹಿರಿಯರ ಪಟ್ಟಿ	ಪಟ್ಟಿ	0-20	24/9	-	
VIII	ಶುಭಕಾರಿಗಳ ಪಟ್ಟಿ	ಪಟ್ಟಿ	5-00	24/9	-	

9-03

ವಿಧಾನ ಸಭೆಯು, ಸಿ.ಸಿಂ. 55 ಮತ್ತು 56 ರ ಹಿರಿಯರ ಪಟ್ಟಿ ಮತ್ತು ಶುಭಕಾರಿಗಳ ಪಟ್ಟಿಗಳನ್ನು ಅಂಗೀಕರಿಸಿ ಅದರ ಆಧಾರದ ಮೇಲೆ ಚುನಾವಣೆ ನಡೆಸುವುದಾಗಿ ತೀರ್ಮಾನಿಸಿತ್ತು.

**ಬಿ.ಸಿ. ಚಿಂಟಾಪ್ಪ**  
ಸಭಾಧ್ಯಕ್ಷರು

*(Handwritten signature)*

**ಶಾಖೆಯು**  
ಸಭಾಧ್ಯಕ್ಷರು  
ಅಧಿಕಾರ ವಹಿವಾಟು ಕಛೇರಿ  
ಬೆಂಗಳೂರು

ದೃಢೀಕರಣ

**ಶಾಖೆಯು**  
ಸಭಾಧ್ಯಕ್ಷರು  
ಅಧಿಕಾರ ವಹಿವಾಟು ಕಛೇರಿ  
ಬೆಂಗಳೂರು  
13/7/2022

*(Handwritten signature)*

ಬಿ.ಸಿ. ಚಿಂಟಾಪ್ಪ  
ಸಭಾಧ್ಯಕ್ಷರು  
ಅಧಿಕಾರ ವಹಿವಾಟು ಕಛೇರಿ  
ಬೆಂಗಳೂರು

'True Copy'  
Gmish.NTP

**TRANSLATED COPY**

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 53** of Map prepared from Kere/Katebaltu scale

**Taluk : Doddaballapur, Hobli : Kasaba, Grama : Rojipura**

**SKETCH**

	Acre	Gunta
As per Akarbani Total Area	39	22
Total Encroached Area	9	03
Balance Area	30	19

1. As per Akarbandi area of R.Sy. no. 53 is 39 Acre 22 Gunta. As per Pahani named as Nagarakere.
2. As Akarbandi and Pahani, R.S.No. 53, Column 3 & 9 is tallied Yes / No.
3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encrocher Tenant Yes/No	Encroched Area Acres Gunta	Encroachment Form Agriculture / Commercial/Beelu	Crop grown in case of Agriculture	Shar a
1	crematorium	-	0-30	Beelu	-	
2	Eramma % Tilyarappa	-	1-25	Beelu	-	
3	crematorium	-	0-30	-	-	
4	No information	-	0-04	Beelu	-	

'True Copy'  
Ginsh.NJ

5	No information	No	0-04	Beelu	-	
6	Ramayya	Yes	0-10	Beelu	-	
7	Tenant of Sy no. 55 and 56	Yes	0-20	Beelu	-	
8	Rumale	No	5-00	Beelu	-	

Sd/-

Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

Sd/-

Auditor, Taluk Land Records Office, Doddaballapur

'True Copy'  
Girish, NTP



**TRANSLATED COPY**

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 6** of Map prepared from Kere/Katebaltu scale

**Taluk : Doddaballapur, Hobli : Kasaba, Grama : Siddenayakanhalli**

**SKETCH**

	Acre	Gunta
As per Akarbani Total Area	19	33
Total Encroached Area	0	11.5
Balance Area	19	21.5

1. As per Akarbandi area of R.Sy. no. 6 is 19 Acre 33 Gunta. As per Pahani named as .
2. As Akarbandi and Pahani, R.S.No. 6, Column 3 & 9 is tallied Yes / No.
3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encrocher Tenant Yes/No	Encroched Area Acres Gunta	Encroachment Form Agriculture / Commercial	Crop grown in case of Agriculture	Shara
1	DV Lakshminarayana	Tenant of Sy. No. 68	0-04	Beelu	Beelu	
2	DV Lakshminarayana	Tenant of Sy. No. 67/1	0-02.5	Beelu	Beelu	
3	Nijalingappa	Tenant of Sy. No. 67/2	0-01	Beelu	Beelu	
4	AS Lakshminarayana	Tenant of Sy. No. 52/2	0-04	Beelu	Beelu	

Sd/-

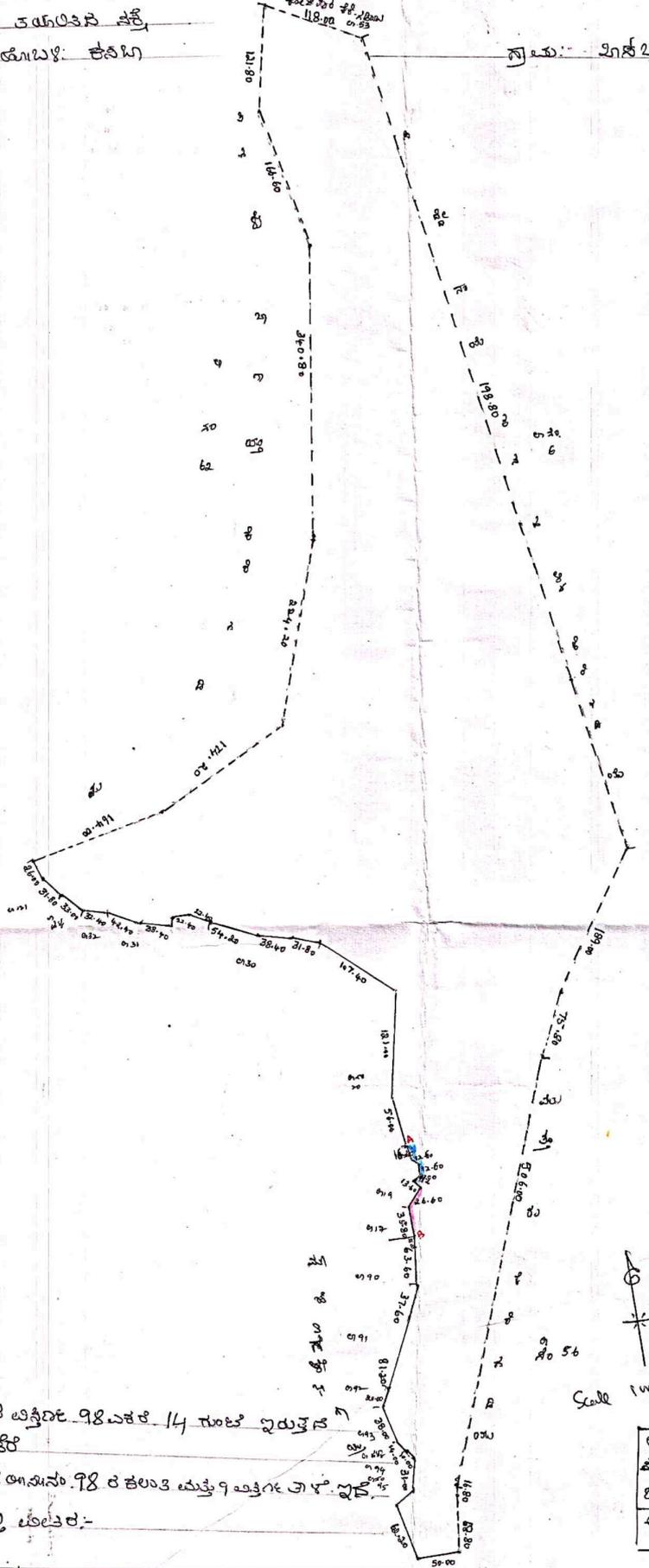
Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

Sd/-

Auditor, Taluk Land Records Office, Doddaballapur

*True Copy  
Gimish.N.T*

ಸೆಷನ್ ನವಾಯ ನೂತನೆಯಂತೆ ಮತ್ತು ಅನುಕ್ರಮಣ, ಭೂಮಿಮಾಲೀನ ಕಂದಾಯ ಏಜೆಂಟರಿ ಮತ್ತು ಭೂಭಾರವುಗಳ -  
 - ಭೂಮಾಲೀನರ ಅಡಕ ಸಂಖ್ಯೆ SSLR/TNL/ಕೆಆರ್ ಅಡಕ/001/2015-16 ರಂತೆ ಆಯ್ಕೆ ನಂ. 16 ರ  
 - ಕೆಆರ್/ಕಟ್ಟಿ ಬಾಡು ಅಳತೆಯಾದ ತಯಾರಿಸಿ ಸರ್ಕಾರಿ  
 ಅಧ್ಯಕ್ಷರು: ಯಂತ್ರಬಳಕೆದಾರ ಯೋಜನೆ: ಕೆಆರ್/16



- 1 ಅಂತಿಮವಾಗಿ ಆಯ್ಕೆ ನಂ. 16 ರ ಅನ್ವಯ 98 ಎಕರೆ 14 ಗುಂಟೆ ಏಕರವು  
 ಅಂತಿಮವಾಗಿ ಹೆಚ್ಚು ಸರ್ಕಾರಕ್ಕೆ
- 2 ಅಂತಿಮವಾಗಿ ಕಾನೂನುಬಾಹಿರವಾಗಿ ಆಯ್ಕೆ ನಂ. 98 ರ ಕೆಳಗೆ ಮತ್ತು 9 ಅನ್ವಯ 04 ಎಕರೆ  
 ಅಂತಿಮವಾಗಿ ಹೆಚ್ಚು ಸರ್ಕಾರಕ್ಕೆ
- 3 ಅಳತೆಯಂತೆ ಎತ್ತರದ ಬಾಡು ಅಳತೆ:-

ಆಯ್ಕೆ ನಂ.	ಏಕರ
ಆಯ್ಕೆ ನಂ. 16	98 14
ಅಂತಿಮವಾಗಿ ಹೆಚ್ಚು ಸರ್ಕಾರಕ್ಕೆ	0 4
ಅಂತಿಮವಾಗಿ ಹೆಚ್ಚು ಸರ್ಕಾರಕ್ಕೆ	98 10

ಬ್ಲಕ್ ನಂ.	ವಿವರಣೆ	ವಿಸ್ತೀರ್ಣ (ಚದರ ಅಡಿ)	ವಿಸ್ತೀರ್ಣ (ಚದರ ಅಡಿ)	ವಿಸ್ತೀರ್ಣ (ಚದರ ಅಡಿ)	ವಿಸ್ತೀರ್ಣ (ಚದರ ಅಡಿ)	ಏಕರ
1	ಸಾರ್ವಜನಿಕ	0.021	0.021	0.021	0.021	1
2	ಸಾರ್ವಜನಿಕ	0.011	0.011	0.011	0.011	1

9  
 ವಿದ್ಯಾರಣಿ ಸರ್ಕಾರಿ ಸಂಸ್ಥೆ  
 ವಿದ್ಯಾರಣಿ ಸರ್ಕಾರಿ ಸಂಸ್ಥೆ  
 ವಿದ್ಯಾರಣಿ ಸರ್ಕಾರಿ ಸಂಸ್ಥೆ  
 ವಿದ್ಯಾರಣಿ ಸರ್ಕಾರಿ ಸಂಸ್ಥೆ

### TRANSLATED COPY

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 16** of Map prepared from Kere/Katebattu scale

**Taluk : Doddaballapur, Hobli : Kasaba, Grama : Kasbhag**

### SKETCH

	Acre	Gunta
As per Akarbani Total Area	98	14
Total Encroached Area	0	04
Balance Area	98	10

1. As per Akarbani area of R.Sy. no. 16 is 98 Acre 14 Gunta. As per Pahani named as Govt Lake.
2. As Akarbani and Pahani, R.S.No. 16, Column 3 & 9 is tallied Yes / No.
3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encrocher Tenant Yes/No	Encroched Area Acres Gunta	Encroachment Form Agriculture / Commercial	Crop grown in case of Agriculture	Shar a
1	Gowamma	Tenant	0-02.5	Agriculture	Leaves	
2	Gowamma	Tenant	0-01.5	Agriculture	Leaves	

Sd/-

Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

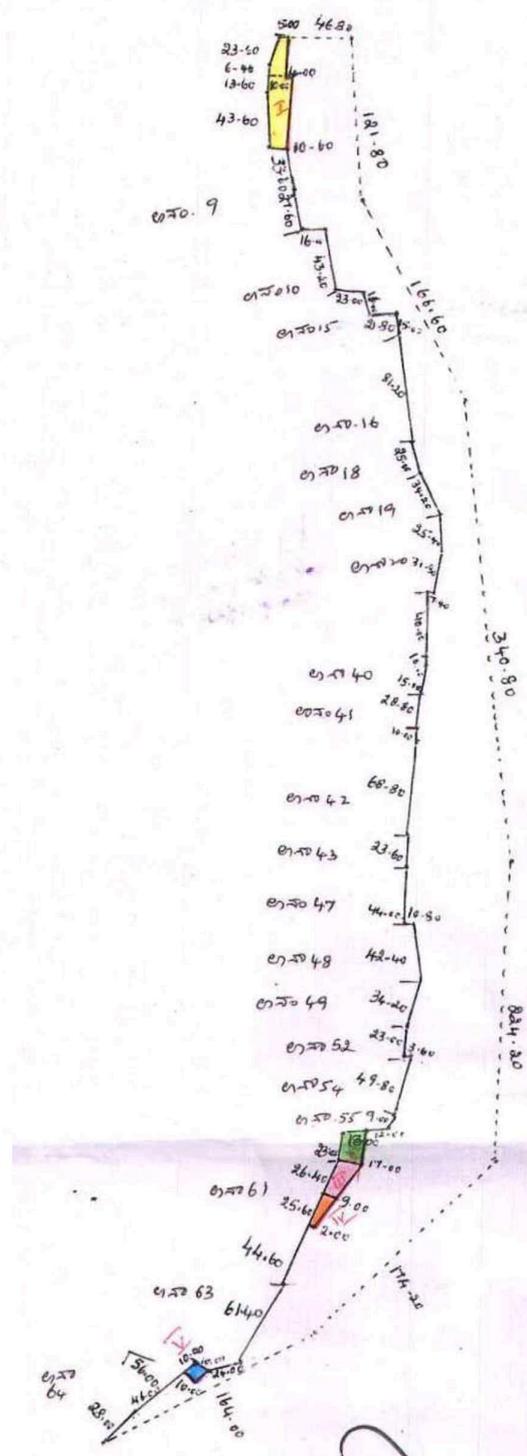
Sd/-

Auditor, Taluk Land Records Office, Doddaballapur

'True Copy'  
Ginsh.NP

ಸದನ ಸಮಿತಿಯ ಸೂಚನೆಯಂತೆ ಮತ್ತು ಆಯುಕ್ತರು, ಭೂಮಾಪನ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು ಭೂದಾಖಲೆಗಳ  
 ಇಲಾಖೆರವರ ಆದೇಶ ಸಂಖ್ಯೆ SSLR/TNL/ಕೆ ಅಳತೆ/001/2015-16 ರಂತೆ ರಿಸ.ನಂ. 62 ರ  
 ಕೆರೆ/ಕಟ್ಟೆಬಾಬ್ತು ಅಳತೆಯಿಂದ ತಯಾರಿಸಿದ ನಕ್ಷೆ

ತಾಲ್ಲೂಕ್ : ದೊಡ್ಡಬಳ್ಳಾಪುರ , ಹೋಬಳಿ : ಕ್ರಿಸೆಟಾ , ಗ್ರಾಮ : 3ನೇ ಬಣಾಯ್ತು



Scale 1cm = 40m<sup>2</sup>

'True Copy'  
 Original

ಶಿವರಾಜ್  
 ರಾಜ್ಯ ಸರ್ಕಾರ  
 ಕಸಬಾ ವೆಗೋಬಳಿ  
 ಸಂಸ್ಥಾಪಕರು

ಶಿವರಾಜ್  
 ರಾಜ್ಯ ಸರ್ಕಾರ  
 ಕಸಬಾ ವೆಗೋಬಳಿ  
 ಸಂಸ್ಥಾಪಕರು

ಎಕರೆ ಗುಂಟೆ

ಆಕಾರಬಂದಿನಂತ ಸ.ನಂ.ನ ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	13	04
ಒಟ್ಟು ವತ್ತುವರಿವಿಸ್ತೀರ್ಣ	0	18
ಅಳತೆಯಂತ ಸ.ನಂ.ನ ಬಾಕಿ ವಿಸ್ತೀರ್ಣ	13	04

1. ಆಕಾರಬಂದಿನಂತ ರ.ಸ.ನಂ. 62ರ ವಿಸ್ತೀರ್ಣ 13 ಎಕರೆ 24 ಗುಂಟೆ ಇರುತ್ತದೆ. ಪಹಣಿಯಂತ ಹೆಸರು ವಾಗರಕೆರೆ ಅಂಗಳ
2. ಆಕಾರಬಂದಿನಂತ ಹಾಗು ಪಹಣಿಯಂತ ರ.ಸ.ನಂ. 62ರ ಕಲಂ 3 & 9 ರ ವಿಸ್ತೀರ್ಣ ತಾಳೆ ಇದೆ/ಇಲ್ಲ
3. ಅಳತೆಯಂತ ವತ್ತುವರಿ ಬಾಬು ವಿವರ :-

ಬ್ಲಾಕ್ ಸಂ	ವತ್ತುವರಿದಾರರ ಹೆಸರು	ವತ್ತುವರಿದಾರರು ಲಾಗು ಸ.ನಂ.ಹಿಡುವಳಿದಾರರು/ ಇಲ್ಲ	ವತ್ತುವರಿ ವಿಸ್ತೀರ್ಣ ಎಕರೆ-ಗುಂಟೆ	ವತ್ತುವರಿ ಸ್ವರೂಪ ಕೃಷಿ/ವಾಣಿಜ್ಯ/ಬೀಟು	ಕೃಷಿ ವತ್ತುವರಿಯಾಗಿದ್ದಲ್ಲಿ ಬೆಳೆದ ಬೆಳೆ	ಷರಾ
I	ಶಿಂಶಿಟ್ಟಿ, ಶಿಂಶಿಟ್ಟಿ	ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು	0-09	ವಾಣಿಜ್ಯ, ಕೃಷಿ	-	-
II	ಸುಸಂದಿ ಕೇಂ ತೆವೆಕೆ ಮೊಗ	ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು	0-04	ಕೃಷಿ, ವಾಣಿಜ್ಯ	-	-
III	ಸುಸಂದಿ ಕೇಂ ತೆವೆಕೆ ಮೊಗ	ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು	0-03	ಕೃಷಿ	-	-
IV	ಸುಸಂದಿ ಕೇಂ ತೆವೆಕೆ ಮೊಗ	ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು	0-01	ಕೃಷಿ	-	-
V	ಸುಸಂದಿ ಕೇಂ ತೆವೆಕೆ ಮೊಗ	ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು	0-01	-	-	-

ತಾ.ನಂ. 62ರ ವಿಸ್ತೀರ್ಣ

ಶಿಂಶಿಟ್ಟಿ

ಮಾನ್ಯ

ಶಿಂಶಿಟ್ಟಿ  
ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು  
ಕೆ.ನಂ. 62ರ ವಿಸ್ತೀರ್ಣ

ಶಿಂಶಿಟ್ಟಿ  
ಲ.ನಂ. ಹಿಡುವಳಿದಾರರು  
ಕೆ.ನಂ. 62ರ ವಿಸ್ತೀರ್ಣ

B. K. Jay

ಜೂರಿಯ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ತಾ.ನಂ.)  
ದೊಡ್ಡಬಳ್ಳಾಪುರ ಅಂಚೆ ವಿಭಾಗ,  
ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ.

'True Copy'  
Girish.NTP

### TRANSLATED COPY

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 62** of Map prepared from Kere/Katebaltu scale

**Taluk : Doddaballapur, Hobli : Kasaba, Grama : Tigalebagayti**

### SKETCH

	Acre	Gunta
As per Akarbani Total Area	13	22
Total Encroached Area		18
Balance Area	13	04

1. As per Akarbani area of R.Sy. no. 62 is 13 Acre 22 Gunta. As per Pahani named as Nagarakere.

2. As Akarbani and Pahani, R.S.No. 62, Column 3 & 9 is tallied Yes / No.

3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encrocher Tenant Yes/No	Encroched Area Acres Gunta	Encroachment Form Agriculture / Commercial	Crop grown in case of Agriculture	Shara
1	Anjanappa, Anjaneya Temple	Yes	0-09	Commercial, Beelu	-	
2	Sunanda % Shivakumar	Yes	0-04	Beelu, Trees	-	
3	Sushilamma % Pillappa	Yes	0-03	Beelu	-	
4	Hanumantarayappa Narayanappa	Yes	0-01	Beelu	-	
5	Subramanyaswami Temple	No	0-01	-	-	

Sd/-

Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

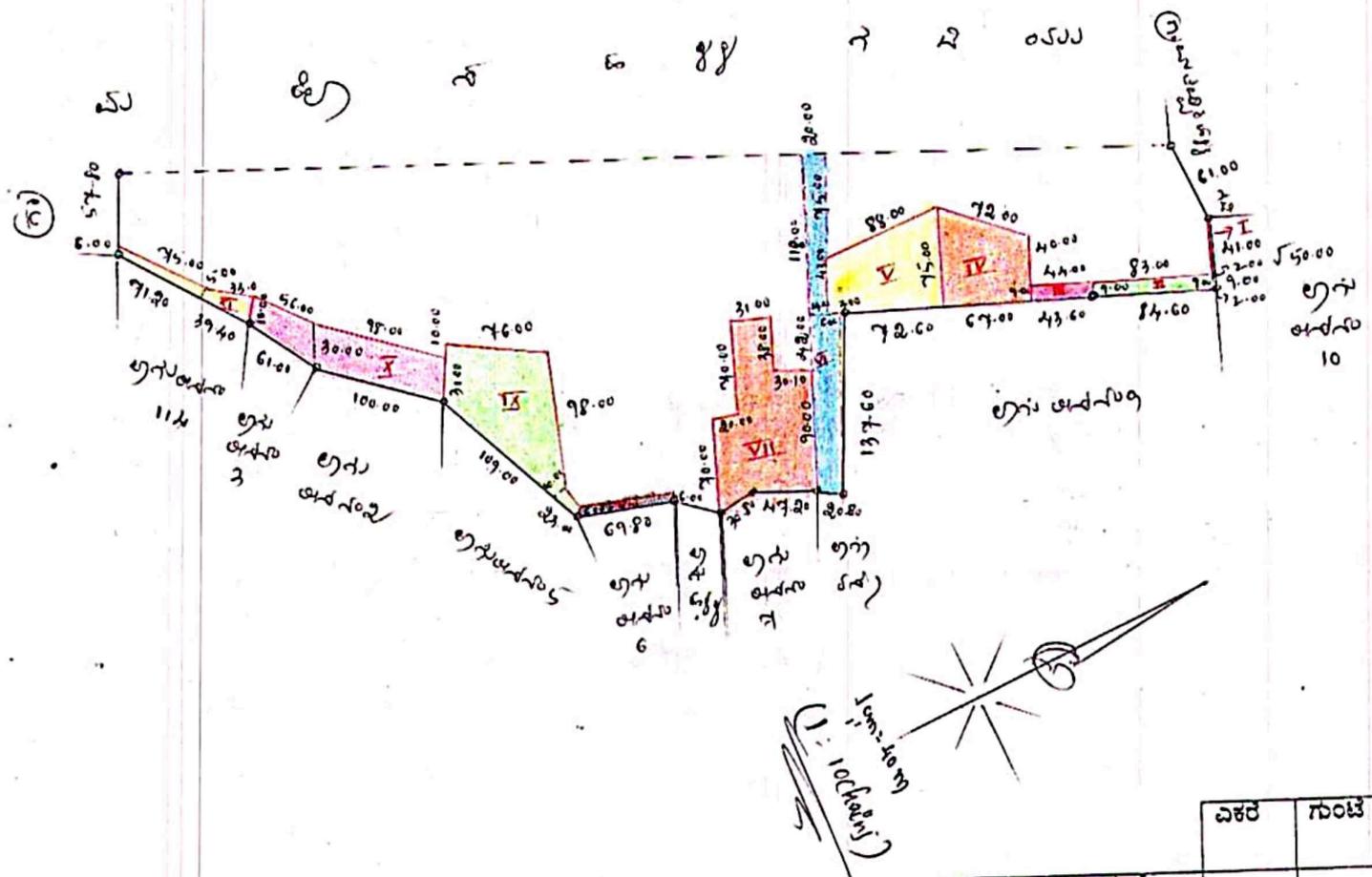
Sd/-

Auditor, Taluk Land Records Office, Doddaballapur

'True Copy'  
Girish.A.T

ಕೆರೆ/ಕಟ್ಟೆಬಾಬ್ಬು ಅಳತೆಯಿಂದ ತಯಾರಿಸಿದ ನಕ್ಷೆ

ತಾಲ್ಲೂಕ್ : ದೊಡ್ಡಬಳ್ಳಾಪುರ , ಹೋಬಳಿ : ಕೆನಬಿ , ಗ್ರಾಮ : ಎಲಿವುರು



	ಎಕರೆ	ಗುಂಟೆ
ಆಕಾರಬಂದಿನಂತೆ ಸ.ನಂ.ನ ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	31	35
ಒಟ್ಟು ವತ್ತುವರಿವಿಸ್ತೀರ್ಣ	08	31 1/2
ಅಳತೆಯಂತೆ ಸ.ನಂ.ನ ಬಾಕಿ ವಿಸ್ತೀರ್ಣ	23	03 1/2

1. ಆಕಾರಬಂದಿನಂತೆ ರಿಸ.ನಂ. 4 ರ ವಿಸ್ತೀರ್ಣ 31 ಎಕರೆ 35 ಗುಂಟೆ ಇರುತ್ತದೆ. ಪಹಣಿಯಂತೆ ಹೆಸರು ನೂರಲಕ್ಷ ರೀತಿಯಲ್ಲಿ
2. ಆಕಾರಬಂದಿನಂತೆ ಹಾಗೂ ಪಹಣಿಯಂತೆ ರಿಸ.ನಂ. 4 ರ ಕಲಂ 3 & 9 ರ ವಿಸ್ತೀರ್ಣ ತಾಳಿ ಇದೆ/ಇಲ್ಲ
3. ಅಳತೆಯಂತೆ ವತ್ತುವರಿ ಬಾಬ್ಬು ವಿವರ :-

ಬ್ಲಾಕ್ ಸಂ	ವತ್ತುವರಿದಾರರ ಹೆಸರು	ವತ್ತುವರಿದಾರರು ಲಾಗು ಸ.ನಂ.ಹಿಡುವಳಿದಾರರು/ ಇಲ್ಲ	ವತ್ತುವರಿ ವಿಸ್ತೀರ್ಣ ಎಕರೆ-ಗುಂಟೆ	ವತ್ತುವರಿ ಸ್ವರೂಪ ಕೃಷಿ/ವಾಣಿಜ್ಯ/ಬೀಟು	ಕೃಷಿ ವತ್ತುವರಿಯಾಗಿದ್ದಲ್ಲಿ ಬೆಳೆದ ಬೆಳೆ	ಷರಾ
I	C ನಾಗರಾಜು ಸರ್ವೆ ಸಂಖ್ಯೆ	ಲಾಗು ಆದನಂ 10, ಬಿಸಿ	00.00 3/4	ಕೃಷಿ ನೋಲಗಿ	ನೋಲಗಿ	
II	ಕೆ.ಕೆ. ಗುರುಕುಮಾರ್ ಸರ್ವೆ ಸಂಖ್ಯೆ	ಲಾಗು ಆದನಂ 9/1, ಬಿಸಿ	0.08	ಕೃಷಿ, ನೋಲಗಿ	ನೋಲಗಿ	
III	ಮುನಿಯಪ್ಪ ಸರ್ವೆ ಸಂಖ್ಯೆ	ಲಾಗು ಆದನಂ 9/2, ಬಿಸಿ	0.04	ಕೃಷಿ ನೋಲಗಿ	ನೋಲಗಿ	
IV	ಮುನಿಯಪ್ಪ ಸರ್ವೆ ಸಂಖ್ಯೆ	ಲಾಗು ಆದನಂ 9/3, ಬಿಸಿ	01.01	ಕೃಷಿ, ಸೋಲಿ	ಸೋಲಿ	

ಕ್ರ.ಸಂ	ವ್ಯವಹಾರದ ಹೆಸರು	ವ್ಯವಹಾರದ ಲಾಭ ಸ.ನಂ.ಹದುವಾರದಾಯಿ ಇಲ್ಲ	ವ್ಯವಹಾರ ವಿಸ್ತಾರ ವಾರ-ನಂ	ವ್ಯವಹಾರ ಸ್ವರೂಪ ಕೃಷಿವ್ಯವಹಾರಗಳು	ಕೃಷಿವ್ಯವಹಾರದ ವರ್ಗ ಬಳಿ	ಮಾ
V	ಮೊರೆಣ್ಣು ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್.	ಉಸ್ತಾದ್‌ನಂ 9/4 ಬಿ.ಎಸ್.	01-10	ಕ್ರೈಷಿ, ಸ್ವೀಕೃತಿ	ಸ್ವೀಕೃತಿ	
VI	ನಗರಸಚಿವರವರ ಮನೆಯ ಕೆ.ಎಸ್.	ಇಲ್ಲ	01-11	ಕೆ.ಎಸ್.	-	
VII	ನಗರಸಚಿವರ ಮನೆಯ ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್.	ಉಸ್ತಾದ್‌ನಂ 9/1 ಬಿ.ಎಸ್.	01-36 1/2	ಕ್ರೈಷಿ, ಸ್ವೀಕೃತಿ	ಸ್ವೀಕೃತಿ	
VIII	T. ಗೋಪಾಲಪ್ಪ ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್. ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್.	ಉಸ್ತಾದ್‌ನಂ 6 ಬಿ.ಎಸ್.	0-02	ಸ್ವೀಕೃತಿ	-	
IX	ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್. C. ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.	ಉಸ್ತಾದ್‌ನಂ 5/3, ಬಿ.ಎಸ್.	01-21 1/4	ಕ್ರೈಷಿ	ಕ್ರೈಷಿ, ಸ್ವೀಕೃತಿ ಮೊರೆಣ್ಣು ಸ್ವೀಕೃತಿ	
X	ನಗರಸಚಿವರ ಮನೆಯ	ಇಲ್ಲ	01-06	ಸ್ವೀಕೃತಿ	-	
XI	ಉಸ್ತಾದ್‌ನಂ ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್. V.T. ಉಸ್ತಾದ್‌ನಂ ಎಂ.ಎಸ್.ಎಸ್.ಎಸ್.	ಉಸ್ತಾದ್‌ನಂ 11/1, 11/2, 11/3	0-09	ಸ್ವೀಕೃತಿ	-	
		5	08-31 1/2			

ಉಸ್ತಾದ್‌ನಂ:

Amthusaif  
B. [Signature]  
ಉಸ್ತಾದ್‌ನಂ  
ಮೊರೆಣ್ಣು ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.

[Signature]  
ಉಸ್ತಾದ್‌ನಂ  
ಉಸ್ತಾದ್‌ನಂ  
ಕೆ.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.

[Signature]  
ಉಸ್ತಾದ್‌ನಂ  
ಕೆ.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.

[Signature]  
ಉಸ್ತಾದ್‌ನಂ  
ಮೊರೆಣ್ಣು ಸಿ.ಎಂ.ಎಸ್.ಎಸ್.

"ಕೆ.ಎಸ್.ಎಸ್."  
[Signature]  
ಉಸ್ತಾದ್‌ನಂ  
ಕೆ.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.

[Signature]  
ಉಸ್ತಾದ್‌ನಂ  
ಕೆ.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.ಎಸ್.

'True Copy'  
Ginsh. NT

**TRANSLATED COPY**

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 4** of Map prepared from Kere/Katebattu scale

**Taluk : Doddaballapur, Hobli : Kasaba, Grama : Veerapura**

**SKETCH**

	Acre	Gunta
As per Akarbani Total Area	31	35
Total Encroached Area	8	31.5
Balance Area	23	3.5

1. As per Akarbandi area of R.Sy. no. 4 is 31 Acre 35 Gunta. As per Pahani named as Govt. Lake.
2. As Akarbandi and Pahani, R.S.No. 4, Column 3 & 9 is tallied Yes / No.
3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encrocher Tenant Yes/No	Encroched Area Acres Gunta	Encroachment Form Agriculture / Commercial	Crop grown in case of Agriculture	Shar a
1	C Nagaraj b Chikanna	Yes	00-00.75	Agriculture, Neelagiri	Neelagiri	
2	SA Gangadarappa b Anjaneyappa	Yes	0-08	Agriculture, Neelagiri	Neelagiri	
3	Muniyappa b	Yes	0-04	Agriculture,	Neelagiri	

'True Copy'  
Girish NTP

	Late Basappa			Neelagiri		
4	Munishamaya and Belappaya	Yes	01-01	Agriculture, Corn	Corn	
5	Maranna b Mukanna	Yes	01-10	Agriculture, Corn	Corn	
6	CMC Road	No	01-11	Road		
7	Gangamma % Sidappa & Co	Yes	01-36.5	Agriculture, Corn	Corn	
8	T Govindappa b Chenamma & others	Yes	0.04	Beelu		
9	Chikanna Late Appaya	Yes	01-21.25	Agriculture	Coconut, Areca, Mango, Beelu	
10	Crematorium	No	01-06	Beelu, Crematorium		
11	Ramanjanappa b Huchappa	Yes	0-09	Beelu		

Sd/-

Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

Sd/-

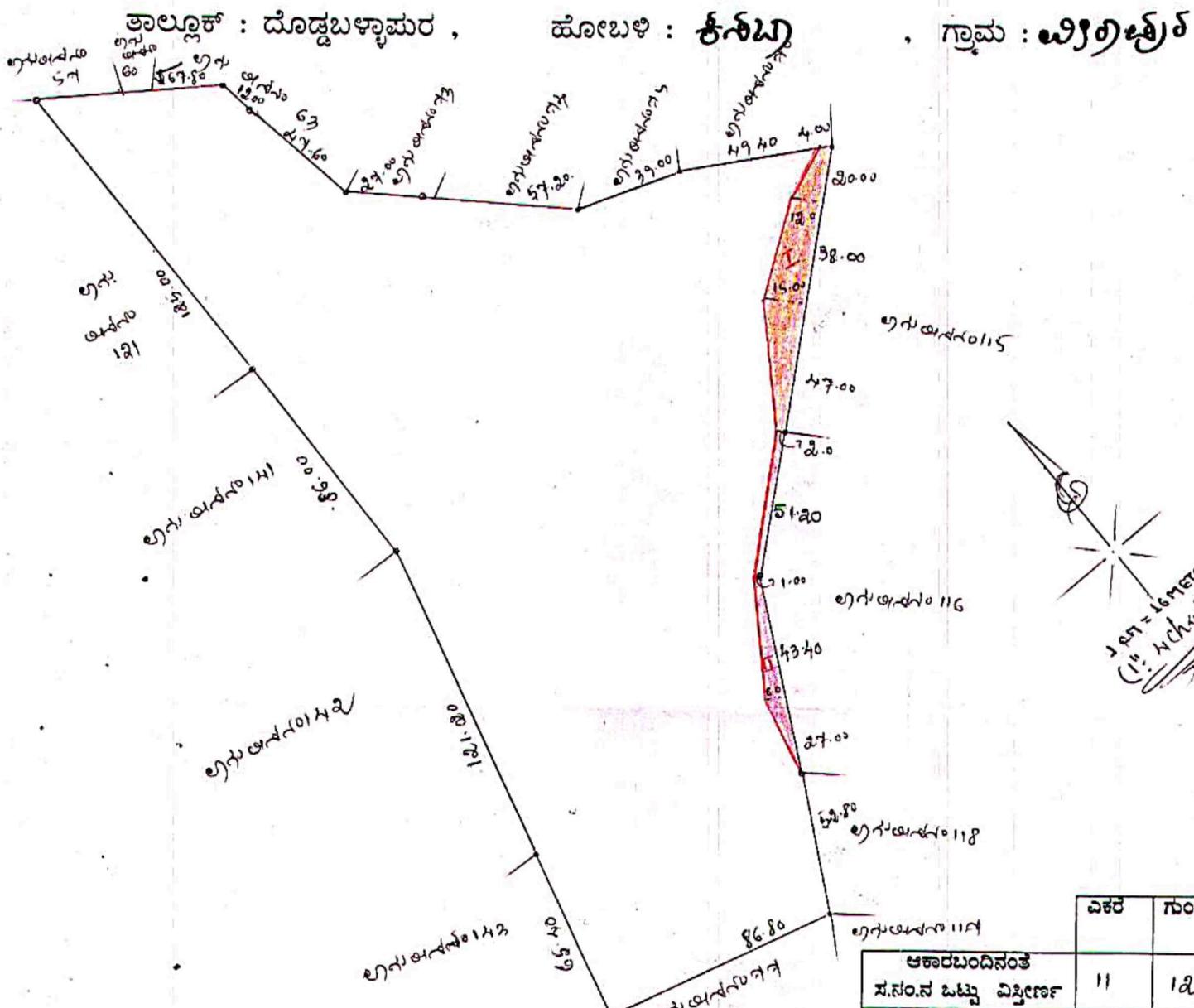
Auditor, Taluk Land Records Office, Doddaballapur

'True Copy'  
Girish.N.P

ಸದನ ಸಮಿತಿಯ ಸೂಚನೆಯಂತೆ ಮತ್ತು ಆಯುಕ್ತರು, ಭೂಮಾಪನ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು ಭೂದಾಖಲೆಗಳ

ಇಲಾಖೆರವರ ಆದೇಶ ಸಂಖ್ಯೆ SSLR/TNL/ಕೆರೆ ಅಳತೆ/001/2015-16 ರಂತೆ ರಿ.ಸ.ನಂ. 76 ರ

ಕೆರೆ/ಕಟ್ಟೆಬಾಬ್ತು ಅಳತೆಯಿಂದ ತಯಾರಿಸಿದ ನಕ್ಷೆ



	ಎಕರೆ	ಗುಂಟೆ
ಆಕಾರಬಂದಿನಂತೆ ಸ.ನಂ.ನ ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	11	12
ಒಟ್ಟು ವತ್ತುವರಿವಿಸ್ತೀರ್ಣ	0	13 1/4
ಅಳತೆಯಂತೆ ಸ.ನಂ.ನ ಬಾಕಿ ವಿಸ್ತೀರ್ಣ	10	38 3/4

1. ಆಕಾರಬಂದಿನಂತೆ ರಿ.ಸ.ನಂ. 76 ರ ವಿಸ್ತೀರ್ಣ 11 ಎಕರೆ 12 ಗುಂಟೆ ಇರುತ್ತದೆ, ಪಹಣಿಯಂತೆ ಹೆಸರು ಶಿಶಿರ ತೆರೆ ಲ್ಯಾನ್
2. ಆಕಾರಬಂದಿನಂತೆ ಹಾಗೂ ಪಹಣಿಯಂತೆ ರಿ.ಸ.ನಂ. 76 ರ ಕಲಂ 3 & 9 ರ ವಿಸ್ತೀರ್ಣ ತಾಳೆ ಇದೆ/ಇಲ್ಲಾ ✓
3. ಅಳತೆಯಂತೆ ವತ್ತುವರಿ ಬಾಬ್ತು ವಿವರ :-

ಬ್ಲಾಕ್ ಸಂ	ವತ್ತುವರಿದಾರರ ಹೆಸರು	ವತ್ತುವರಿದಾರರು ಲಾಗು ಸ.ನಂ.ಹಿಡುವಳಿದಾರರು/ ಇಲ್ಲಾ	ವತ್ತುವರಿ ವಿಸ್ತೀರ್ಣ ಎಕರೆ-ಗುಂಟೆ	ವತ್ತುವರಿ ಸ್ವರೂಪ ಕೃಷಿ/ವಾಣಿಜ್ಯ/ಬೀಟು	ಕೃಷಿ ವತ್ತುವರಿಯಾಗಿದ್ದಲ್ಲಿ ಬೆಳೆದ ಬೆಳೆ	ಪರಾ
115/2	ಶಿಶಿರ ತೆರೆ ಲ್ಯಾನ್	ಬಿ/ನ	0.03 0.10/4	2ನೇ ಕೃಷಿ	-	-
116	ಶಿಶಿರ ತೆರೆ ಲ್ಯಾನ್	ಬಿ/ನ	0.03	2ನೇ ಕೃಷಿ	-	-

ಅಧ್ಯಕ್ಷರ ಸಹಿ  
 19.6.15  
 ಬಿ. ಸಿ. ಮಂಜುನಾಥ  
 ಭೂ ದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ತಾಂತ್ರಿಕ)  
 ಉ. ವಿ. ಭೂ. ಗಾ. ಇಲಾಖೆಯ ಮಹಾ ಕಛೇರಿ  
 ಮ. ಸಿ. ಕಟ್ಟಡ ಸಂಖ್ಯೆ: 18  
 ಬೆಂಗಳೂರು, ಗೃಹಾಂತರ ಪಟ್ಟಿ  
 True Copy  
 Ginch.ATP

### TRANSLATED COPY

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 76** of Map prepared from Kere/Katebabbu scale

**Taluk : Doddaballapur, Hobli : Kasaba, Grama : Veerapura**

### SKETCH

	Acre	Gunta
As per Akarbani Total Area	11	12
Total Encroached Area	0	13.25
Balance Area	10	38.75

1. As per Akarbani area of R.Sy. no. 76 is 11 Acre 12 Gunta. As per Pahani named as Lake.
2. As Akarbani and Pahani, R.S.No. 76, Column 3 & 9 is tallied Yes / No.
3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encroacher Tenant Yes/No	Encroached Area Acres Gunta	Encroachment Form Agriculture / Commercial	Crop grown in case of Agriculture	Share
1	Sy no. 115/2 Tenant	Yes	0-10.25	Beelu		
2	Sy No. 116 Tenant	Yes	0-03	Beelu		

Sd/-

Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

Sd/-

Auditor, Taluk Land Records Office, Doddaballapur

'True Copy'  
Girish.NTP



1. ಲೆಕಾರಬಂದಿನಂತೆ ಲಿ. ಸಂ. 40 ರ ಖಜಾನಾ 295 ಎಕರೆ 23 ಗುಂಟೆ ಇರುತ್ತದೆ. ಪಡೆನೆಯಂತೆ ನೆಮು: ಸರ್ಕಾರಿ ಕೆಲೆ. ಅಂತ್ಯ.
2. ಲೆಕಾರಬಂದಿನಂತೆ ಹಾಗೂ ಪಡೆನೆಯಂತೆ ಲಿ. ಸಂ. 40 ರ ಕೆಲಂ 3 49 ರ ಖಜಾನಾ ತ್ಯಾಂತ್ಯ/ಖಜಾನಾ.
3. ಲ್ಲಯಂತೆ ವತ್ತುವರಿ ಬಾಬು ವಿವರ :-

	ಎಕರೆ	ಗುಂಟೆ
ಲೆಕಾರಬಂದಿನಂತೆ ಸಂ. 40 ರ ಖಜಾನಾ	295	23
ಸಿಂಚು ವತ್ತುವರಿ ಖಜಾನಾ	35	00
ಲ್ಲಯಂತೆ ಸಂ. 40 ರ ಬಾಬು ವಿವರ	260	23

ಬ್ಯಾಂಕ್ ನಂಬರ್	ವತ್ತುವರಿ ಬಾಬು ವಿವರ	ವತ್ತುವರಿ ಬಾಬು ವಿವರ ಲಾಭಿತಿ ಬರುತ್ತಿರುವುದು ಇಲ್ಲ	ವತ್ತುವರಿ ಖಜಾನಾ ಎಕರೆ - ಗುಂಟೆ	ವತ್ತುವರಿ ಸ್ವರೂಪ ಕೃಷಿ/ವಾಣಿಜ್ಯ/ಇತರು	ಕೃಷಿ ವತ್ತುವರಿ ಬಾಬು ವಿವರ	ಶೇಕೆ
1	ಕೊಮು, ಕೃಷಿ	ಕೊಮು	6-00	ಕೃಷಿ	ಬೋಳೆ	-
2	ಕೊಮು	ಕೊಮು	0-30	ಕೃಷಿ	ನೀಲಗಿರಿ	-
3	ವಿಂಕಲೇಶಪ್ಪ, ತಮ್ಮಯ್ಯ ಕೊಮು	—	4-03	ಕೃಷಿ	ಕಾಣಿ, ಬಸನಕಾಣಿ	-
4	ಕೇಶವಮೂರ್ತಿ	—	0-23	ಕೃಷಿ	ನೀಲಗಿರಿ	-
5	ಬಸವಪ್ಪ	—	0-09	ಕೃಷಿ	ಕೊತ್ತಂಬಿ ಬೆಂಚು	-
6	ಕೃಷಿ	—	0-29	ಕೃಷಿ	ತೊಗರಿ	-
7	ಅಶ್ವತ್ಥ	—	0-10	ಕೃಷಿ	ಬೋಳೆ	-
8	ಬೈಲಪ್ಪ	—	1-26	ಇತರು	ಇತರು	-
9	ತಾಯಪ್ಪ	—	0-06	ಕೃಷಿ	ವಜ್ರಾಯ	-
10	ಯೋಗೇಶ್ವರಿ	—	0-05	ಇತರು	ಇತರು	-
11	ಕೃಷಿ	ಕೊಮು	2-02	ಕೃಷಿ	ನೀಲಗಿರಿ	-
12	ಕೆ.ಎ.ಕೆ.ಮೂರ್ತಿ	—	2-02	ಕೃಷಿ	ನೀಲಗಿರಿ	-
13	ಸಾರ್ವಜನಿಕ	—	1-08	ಕೃಷಿ	ನೀಲಗಿರಿ	-
14	ಸಾರ್ವಜನಿಕ ಖಜಾನಾ	—	0-10	ಇತರು	ಇತರು	-
15	ವಜ್ರಾಯ	—	0-35	ಕೃಷಿ	ಬೋಳೆ	-
16	ವಜ್ರಾಯ	—	0-25	ಕೃಷಿ	ಬೋಳೆ	-
17	ಕೊಮು	—	0-07	ಕೃಷಿ	ಬೋಳೆ	-
18	ಕೊಮು, ಬಸವಪ್ಪ ಕೃಷಿ	—	2-07	ಕೃಷಿ	ಬೋಳೆ	-
19	ಕೃಷಿ	—	0-27	ಕೃಷಿ	ನೀಲಗಿರಿ	-
20	ಮುನಿಯಪ್ಪ	—	0-06	ಕೃಷಿ	ಬೋಳೆ	-
21	ನೀಲಗಿರಿ	—	0-20	ಇತರು	ಇತರು	-
22	ಅಶ್ವತ್ಥ	—	0-13	ಕೃಷಿ	ಬೋಳೆ	-
23	ಕೆ.ಎ.ಕೆ.ಮೂರ್ತಿ	—	0-14	ಕೃಷಿ	ಬೋಳೆ	-
24	ಬೈಲಪ್ಪ	—	1-04	ಇತರು	ಇತರು	-
25	ಕೊಮು	—	1-05	ಇತರು	ಇತರು	-
26	B.C. ಸಿ.ಎ.ಎ.ಎ.ಎ.ಎ.	—	1-02	ಇತರು	ಇತರು	-
27	ಕೃಷಿ	—	1-05	ಕೃಷಿ	ಅರಿಶಿನ ತೋಟ	-
28	ಕೃಷಿ	—	1-03	ಇತರು	ಇತರು	-
29	ವಜ್ರಾಯ, ಕೃಷಿ ಕೊಮು	—	1-08	ಕೃಷಿ	ಬೋಳೆ	-
30	ಕೃಷಿ ಕೊಮು	—	2-12	ಕೃಷಿ	ಅರಿಶಿನ ತೋಟ	-

ತಯಾರಿಸಿದವರು  
 K. M. Srinivas  
 20/05/2018  
 Uppur t. Srinivas  
 ಬಿ.ಕೆ.ಎ.ಎ.ಎ.ಎ.ಎ.  
 ಬಿ.ಕೆ.ಎ.ಎ.ಎ.ಎ.ಎ.  
 ಬಿ.ಕೆ.ಎ.ಎ.ಎ.ಎ.ಎ.

'True Copy'  
 Srinivas

### TRANSLATED COPY

As per the directions of the House Committee and the Commissioner, Land Survey Revenue and Land Records Department vide Order No. SSLR/TNL/Lake Measure/001/2015-16 **R.Sy.No. 40** of Map prepared from Kere/Katebaltu scale

**Taluk : Doddaballapur, Hobli : Madhure, Grama : Doddatumkur**

### SKETCH

	Acre	Gunta
As per Akarbani Total Area	295	23
Total Encroached Area	35	
Balance Area	260	23

1. As per Akarbani area of R.Sy. no. 40 is 295 Acre 23 Gunta. As per Pahani named as Lake.
2. As Akarbani and Pahani, R.S.No. 40, Column 3 & 9 is tallied Yes / No.
3. Details of Encroachment as measured :-

Block No.	Encroacher Name	Encrocher Tenant Yes/No	Encroched Area Acres Gunta	Encroachment Form Agriculture / Commercial	Crop grown in case of Agriculture	Shara
1	Shamanna, Krishnappa	Yes	6-00	Agriculture	Corn	
2	Ramakrishnayya	Yes	0-30	Agriculture	Neelagiri	
3	Venkateshappa, Timmayya, Ramanjinappa, Rajanna	Yes	4-03	Agriculture	Raagi, Brinjal	
4	Keshavamurthy	Yes	0-23	Agriculture	Neelagiri	
5	Basappa	Yes	0-09	Agriculture	Leaves	
6	Krishnappa	Yes	0-28	Agriculture	Dal	
7	Ashwatappa	Yes	0-10	Agriculture	Corn	
8	Puttatayamma	Yes	1-26	Beelu	Beelu	

'True Copy'  
Girish NTP

10	Munirajappa, Tamanna	Yes	0-05	Beelu	Beelu	
11	Krishnappa	Yes	2-02	Agriculture	Neelagiri	
12	Ravikumar	Yes	2-02	Agriculture	Neelagiri	
13	Parvatamma	Yes	1-08	Agriculture	Neelagiri	
14	Parvatamma, Appayanna	Yes	0-10	Beelu	Beelu	
15	Patalappa	Yes	0-35	Agriculture	Corn	
16	Patalappa	Yes	0-25	Agriculture	Corn	
17	Ramanna Manjanna	Yes	0-07	Agriculture	Corn	
18	Rajamma, Basappa, Ratnamma	Yes	2-07	Agriculture	Corn	
19	Ratnamma	Yes	0-27	Agriculture	Gourd	
20	Muniyappa	Yes	0-06	Agriculture	Corn	
21	Govindaraju	Yes	0-20	Beelu	Beelu	
22	Appayanna	Yes	0-18	Agriculture	Corn	
23	Kempegowda	Yes	0-14	Agriculture	Corn	
24	Bailappa	Yes	1-04	Beelu	Beelu	
25	Hanumategowda	Yes	1-05	Beelu	Beelu	
26	BC Anandkumar	Yes	1-02	Beelu	Beelu	
27	Huchappa	Yes	1-05	Agriculture	Areca	
28	Huchappa	Yes	1-03	Beelu	Beelu	
29	Patalappa, Chikkanna, Hanumantappa	Yes	1-08	Agriculture	Corn	
30	Chikka Kempanna	Yes	2-12	Agriculture	Areca	

Sd/-

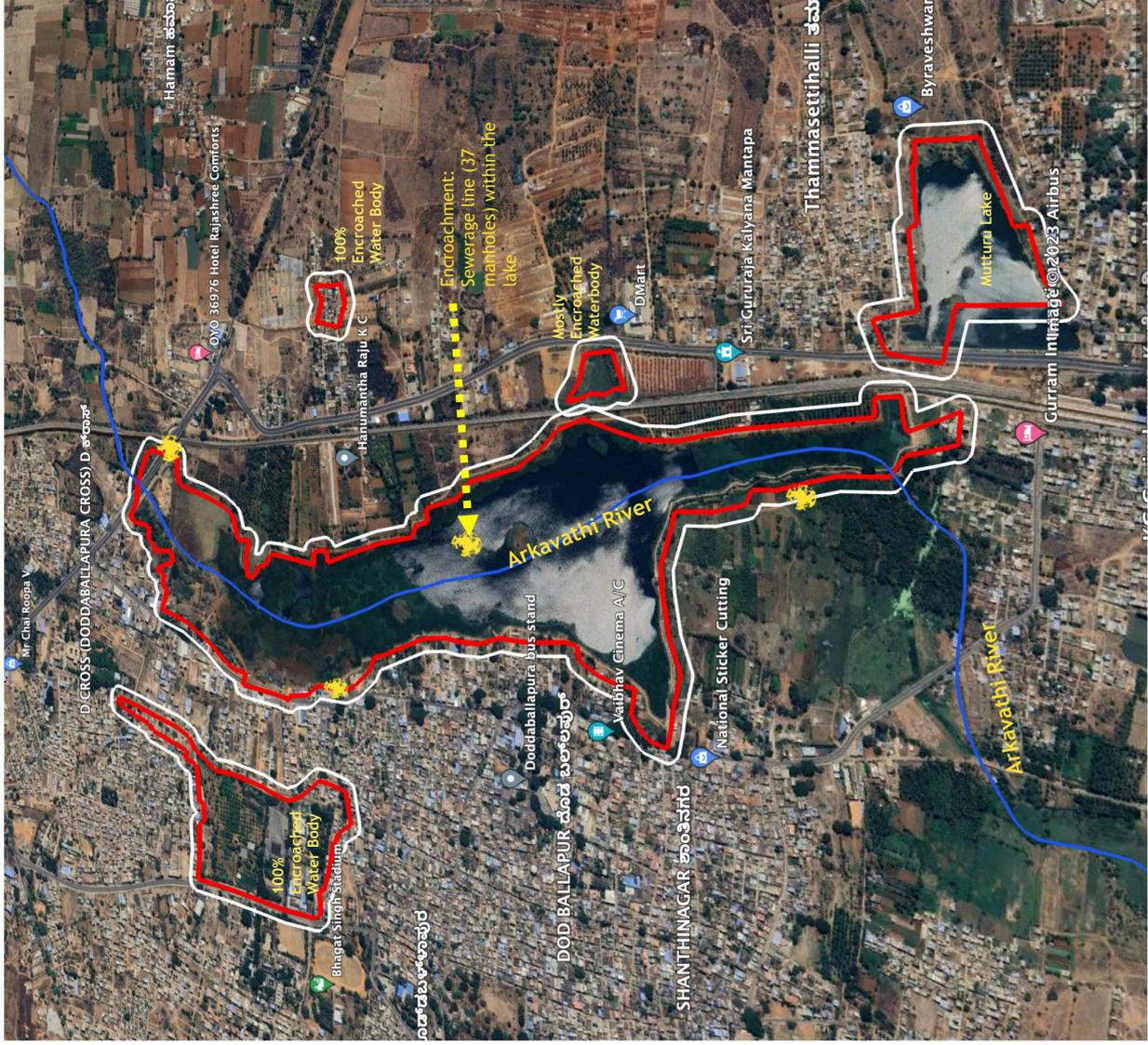
Assistant Director of Land Records, Office of Assistant Commissioner, Bengaluru Rural

Sd/-

Auditor, Taluk Land Records Office, Doddaballapur

'True Copy'  
Srinivas ATP

# ENCROACHMENT DETAILS OF DODDABALLAPURA NAGARAKERE



## LEGEND



**Red Boundary** is the lake boundary as per the KGIS cadastral Maps

**White Boundary** is the 30 m buffer boundary based on the Lake Boundary referencing KGIS Cadastral Maps

Encroachments as per the buffer zone marked based on KGIS Cadastral Boundary

Note: The background satellite imagery is based on the April 2023 Google Earth Pro Imagery

Lake Boundary is as per KGIS Cadastral Maps

**Area Details & Encroachment as per Koliwada Committee Report (2014-15)**

Area of the Lake : 176 acres 5 Guntas \*

Total Encroachment by Private Parties & Govt of the lake bed ~ 2 acres 13 Guntas

\* Area details vary from the Village revenue records

'True Gopy'  
Gmick.NT



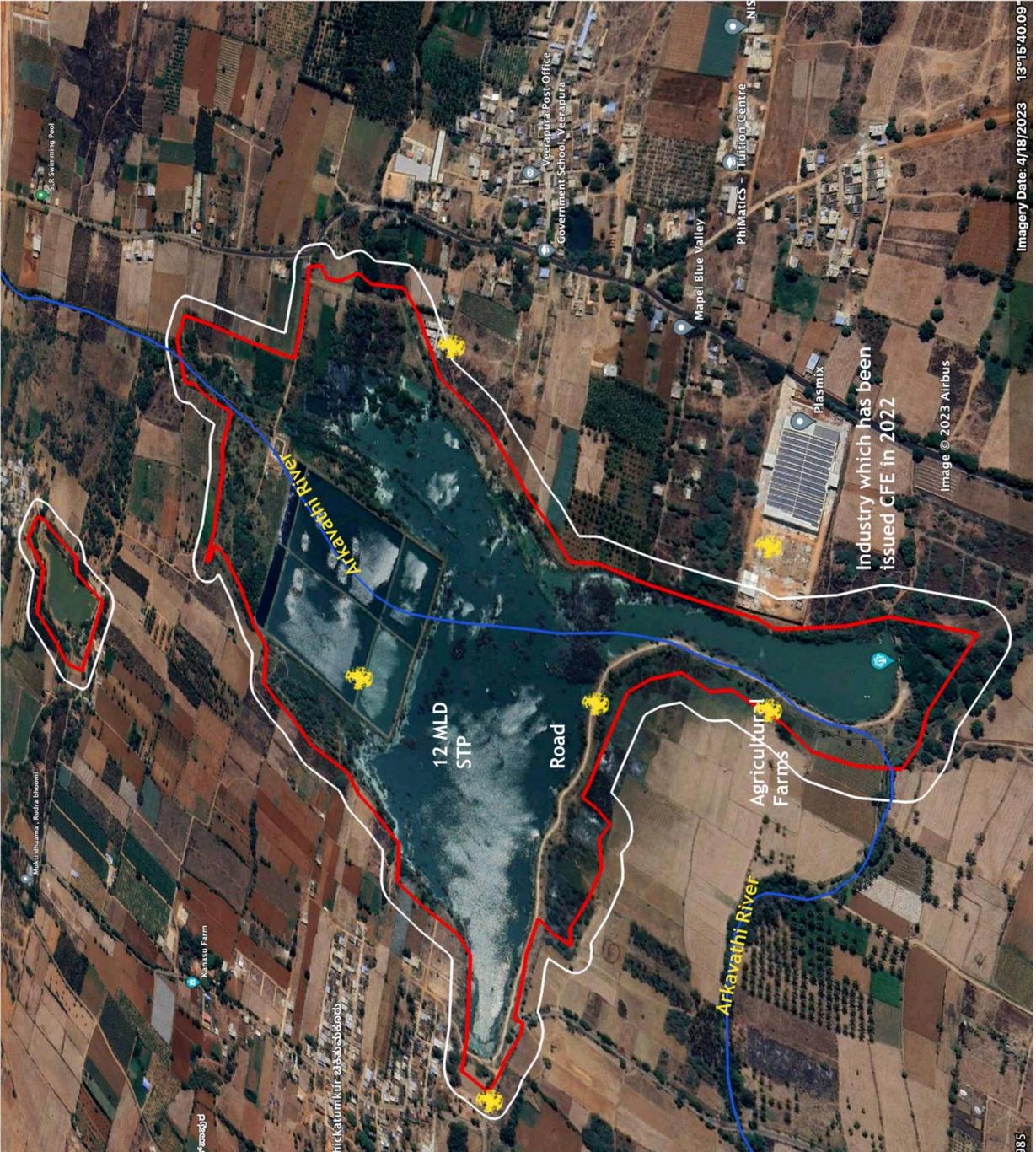
**Front View of the Commercial Establishments within Buffer Zone of 30m around Nagarakere**



**Front View of the Petrol Pump within Buffer Zone of 30m in Nagarakere**

*'True Copy'  
Srinivas*

**ENCROACHMENT DETAILS OF CHIKKATUMKURU LAKE**



**LEGEND**



Red Boundary is the lake boundary as per the KGIS cadastral Maps

White Boundary is the 30 m buffer boundary based on the Lake Boundary referencing KGIS Cadastral Maps

Encroachments as per the buffer zone marked based on KGIS Cadastral Boundary



Note: The background satellite imagery is based on the April 2023 Google Earth Pro Imagery

Lake Boundary is as per KGIS Cadastral Maps

Area Details & Encroachment as per Koliwada Committee Report (2014-15)

Area of the Lake : 112 acres 31 Guntas  
Total Encroachment by Private Parties & Govt of the lake bed - 35 acres and 19 Guntas

*'True Gopy'  
Srinivasan*



**Front View of the PlasMix Industry within Buffer Zone of 30m in Chikkatumkur Lake**



**Backside View of the PlasMix Industry within Buffer Zone of 30m in Chikkatumkur Lake  
(Showing traces of discharge of sewage directly into Chikkatumkur Lake)**

*'True Copy'  
Girish.N.P*

**ENCROACHMENT DETAILS OF VEERAPURA LAKE**



**LEGEND**

**Red Boundary** is the lake boundary as per the KGIS cadastral Maps

**White Boundary** is the 30 m buffer boundary based on the Lake Boundary referencing KGIS Cadastral Maps

Encroachments as per the buffer zone marked based on KGIS Cadastral Boundary

Note: The background satellite imagery is based on the April 2023 Google Earth Pro Imagery

Lake Boundary is as per KGIS Cadastral Maps

**Area Details & Encroachment as per Koliwada Committee Report (2014-15)**

Area of the Lake : 11 acres 12 Guntas

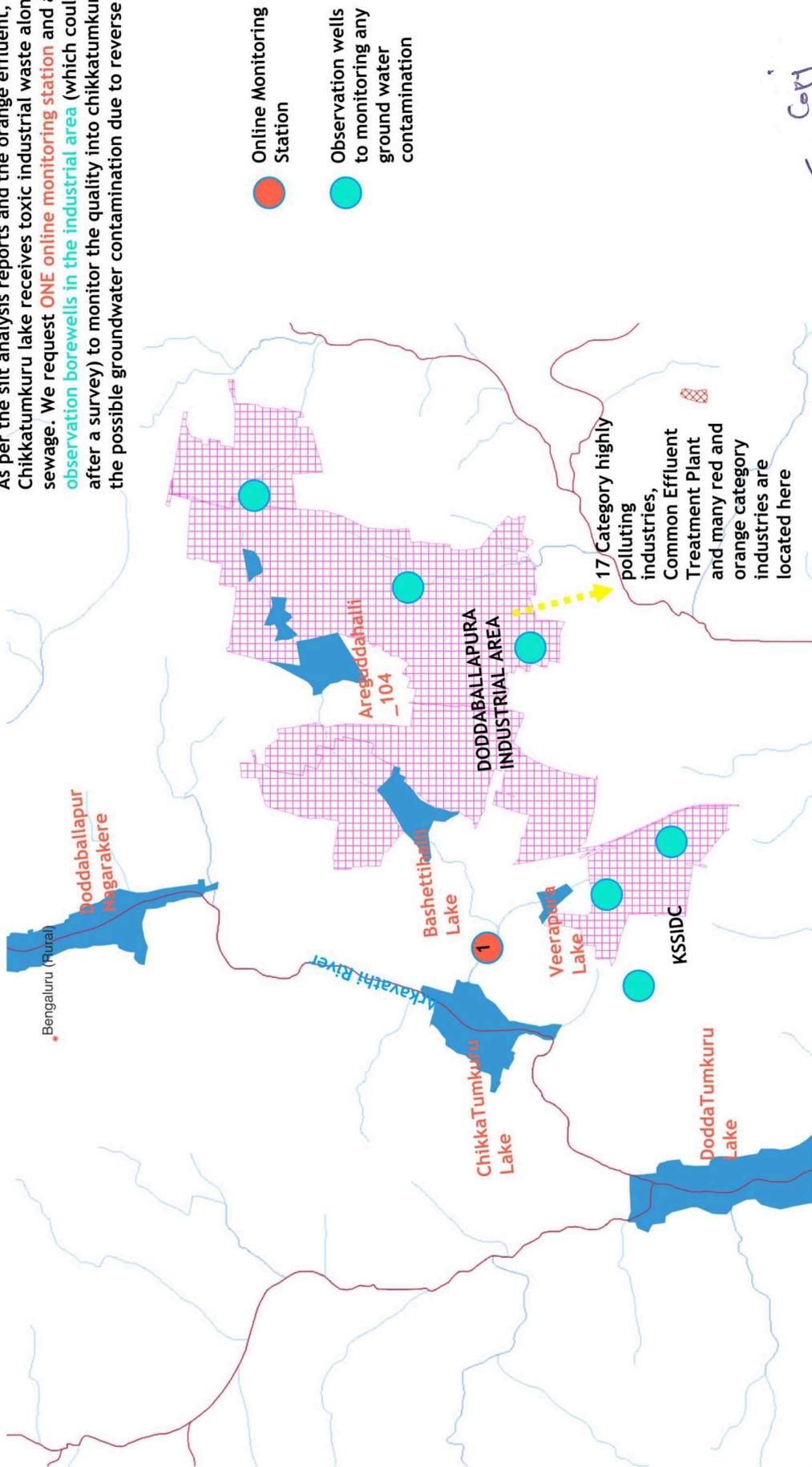
Total Encroachment by Private Parties & Govt of the lake bed - 14 Guntas

'True Copy'  
Girish NP



**Citizen Requests:**

As per the silt analysis reports and the orange effluent, it is evident that Chikkatumkuru lake receives toxic industrial waste along with domestic sewage. We request **ONE online monitoring station** and at **least 5 to 6 observation borewells in the industrial area** (which could be established after a survey) to monitor the quality into chikkatumkuru lake and also the possible groundwater contamination due to reverse boring



*Handwritten signature:* Dr. N. Srinivas  
*Handwritten text:* Tur Govt